

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2345/2015

SYED WASIF HAIDER Petitioner(s)

VERSUS

STATE OF U P & ORS. Respondent(s)

(with office report)

Date : 29/01/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Govind Jee,Adv.
Mr. Prashant Bhushan,Adv.

For Respondent(s) Mr. Rishi Jain,Adv.
Mr. Adarsh Upadhyay,Adv.

Ms. Poonam Atrey,Adv.
Mr. Birendra Kumar Mishra,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the respondent Nos. 2 to 4 has failed to
file the counter affidavit within the period stipulated under the
rules.

Four weeks time, as last chance is given to the respondent
No.1 to file the counter affidavit.
List again on 14.3.2016.

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2016.01.29
16:26:18 SCT
Reason:

MG

(M V RAMESH)
Registrar